

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

42  
Dated Guwahati, the 7<sup>th</sup> January, 2020

**No. HC.V-56/2018/ 9 /Estt. ##** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 and 7(2) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Sri Dilip Kr. Das**, temporarily and until further orders, as **Deputy Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 15700/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri K.K. Rajkumar, Deputy Registrar, retired on superannuation on 31.12.2019.

By order,

sd/-

**REGISTRAR GENERAL**

**Memo No. HC.V-56/2018/ 9A /Estt. #**

Dated **7.1.2020**

**Copy to :-**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
5. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
11. Sri Dilip Kr. Das, Assistant Registrar, Gauhati High Court, Guwahati.
12. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
15. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
Gauhati High Court, Guwahati.
17. The F&AO, Gauhati High Court, Guwahati.
18. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
19. The Court Officer No. I & II, Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati
21. The CA to the Registrar General/Registrar (Admn.), Gauhati High Court, Guwahati.
22. The Order/Personal File.

  
**REGISTRAR GENERAL**

7/1/2020

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

+h  
Dated Guwahati, the 7<sup>th</sup> January, 2020

**No. HC.V-56/2018/ 10 /Estt. ##** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 and 7(3) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Sri Prakash Sarma, Administrative Officer (Judicial)**, temporarily and until further orders, as **Assistant Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 14500/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri Dilip Kr. Das, Assistant Registrar, promoted as Deputy Registrar.

By order,

sd/-  
**REGISTRAR GENERAL**

**Memo No. HC.V-56/2018/ 10 A /Estt. #**

**Dated 7.1.2020**

**Copy to :-**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
5. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
11. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
14. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
15. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
16. The F&AO, Gauhati High Court, Guwahati.
17. Sri Prakash Sarma, AOJ, Gauhati High Court, Guwahati.
18. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
19. The Court Officer No. I & II, Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati
21. The CA to the Registrar General/Registrar (Admn.), Gauhati High Court, Guwahati.
22. The Order/Personal File.

  
**REGISTRAR GENERAL**

7/1/2020  
7/1/2020

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the <sup>th</sup> 7 January, 2020

**No. HC.V-56/2018/ 11 /Estt. ##** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Sri Bidyut Bikash Goswami, Protocol Officer**, temporarily and until further orders as **Administrative Officer (Judicial)** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 22000-97000/-(PB-3) with Grade Pay of Rs. 11500/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice Sri Prakash Sarma, Administrative Officer (Judicial), promoted to the post of Assistant Registrar.

By order,

*edlr*  
**REGISTRAR GENERAL**

**Memo No. HC.V-56/2018/ 11 A /Estt. #**  
**Copy to :-**

Dated **7.1.2020**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
5. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati
11. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
14. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
15. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
Gauhati High Court, Guwahati.
16. The F&AO, Gauhati High Court, Guwahati.
17. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
18. Sri Bidyut Bikash Goswami, Protocol Officer, Gauhati High Court, Guwahati.
19. The Court Officer No. I & II, Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati.
21. The CA to the Registrar General/Registrar (Admn.), Gauhati High Court, Guwahati.
22. The Order/Personal File .

*7/1/2020*  
**REGISTRAR GENERAL**  
*7/1/2020*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**


Dated, Guwahati the <sup>th</sup> 7 January, 2020

**No. HC.V-43/2013(Pt-I)/ 12 /Estt. # #** In exercise of the powers conferred under Article 229 of the Constitution of India read with rule 7(5) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to appoint **Sri Ujjal Dutta, Senior Judicial Assistant**, temporarily and until further orders as **Court Master** in the Principal Seat of the Gauhati High Court, Guwahati in the pay band of (PB-3) Rs. 22000-97000/- plus Grade pay of Rs. 10900/- p.m. plus other allowances as admissible under the Rules with effect from the date of his joining vice Sri Pradip Sarma, Court Master, promoted to the post of Administrative Officer (Judicial).

As per Rule 7(5) of the Gauhati High Court Services (ACC) Rules, 1967, appointment of the aforesaid employee to the post of Court Master is provisional and continuation of the incumbent as Court Master would depend on his performance and continued suitability to be assessed periodically by the In-charge of Court Masters.

The seniority of the selected candidate will be maintained in the original post/cadre, i.e. Senior Judicial Assistant.

By order,

  
**REGISTRAR GENERAL**  
7.1.2020

**Memo No. HC.V-43/2013(Pt-I)/ 12 A / Estt.**

**Dated**

**7.1.2020**

Copy for information and necessary action to:-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Judl./Admn./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
5. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati- 6.
7. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
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9. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati
10. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
11. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
13. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
14. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
15. The Administrative Officer (Judicial) \_\_\_\_\_, Gauhati High Court, Guwahati
16. The Court Officer I/II, Gauhati High Court, Guwahati.
17. The Chief Security Officer, Gauhati High Court, Guwahati.
18. The F&AO, Gauhati High Court, Guwahati.
19. Sri Ujjal Dutta, SJA, Gauhati High Court, Guwahati.
20. The CA to the Registrar General/Registrar (Vig.)/Registrar (Judl.)/Registrar (Admn.), Gauhati High Court, Guwahati.
21. The Order File/Personal file.

  
**REGISTRAR GENERAL**  
7/1/2020